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No.7128

Parliament Security Service, PH

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No.7129

Parliament Security Service, PH

Entry regulations into the Central Hall, Parliament House

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of the Parliament in particular and PH in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted to the Central Hall, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

No.7130

Parliament Security Service, PH

Restrictions on admission into Inner and Outer Lobbies of the Lok Sabha during the Session

The admission to Inner and Outer Lobbies is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBIES";and
- ii. C.P.W.D. staff working in the Parliament House whose presence is functionally required in connection with the discharge of their official duties.
